

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS  
- ISSUED.**

**ROC.NO.7947/2016-B.SPL.**

**NOTIFICATION NO.947-B.SPL.**

**DATED:05.10.2016.**

**READ:**

1. G.O.Ms.No.63 Law (L.A & J - Home (Courts.A) Department dated 09.09.2016 and G.O.Ms.No.164, dated 27.09.2016, Government of Telangana, Hyderabad
2. G.O.Ms.No.105, Home (Courts.A) Department dated 20.09.2016 Government of Andhra Pradesh, Hyderabad

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

**I**

The Junior Civil Judges mentioned in Column Number 2 are posted to the stations mentioned in Column Number 3 of the corresponding row. The respective officers are directed to handover charge of their post(s) and also the posts which they have been holding full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI R.RAJ KUMAR, Special Judicial Magistrate of First Class, Special Mobile Court, Excise Court, Adilabad.	Additional Junior Civil Judge-cum-Judicial Magistrate of First Class, Special Mobile Court, KAMAREDDY, Nizamabad District.	Judicial Magistrate of First Class, Special Mobile Court, Adilabad.	Prl. Junior Civil Judge, Kamareddy
2.	Sri Azhar Hussain, Judicial Magistrate of First Class, Special Mobile Court, Karimnagar	XIX Assistant Judge, City Civil Court, HYDERABAD.	Special Judicial Magistrate of First Class, Excise Court, Karimnagar	XXII Assistant Judge, City Civil Court, HYDERABAD
3.	Smt. D.Madhavi Krishna, I Addl. Junior Civil Judge, Khammam.	Principal Junior Civil Judge, KARIMNAGAR	She shall handover charge of her post and the post of Prl. Junior Civil Judge, khammam to Sri Ch.Panchakshari	II Addl. Junior Civil Judge, KARIMNAGAR

4.	On Relief Sri M.Satish Kumar, Special Judicial Magistrate of First Class, Excise Court, Khammam	Judicial Magistrate of First Class, Special Mobile Court, KARIMNAGAR Vice Sri Azhar Hussain, transferred.	--	Special Judicial Magistrate of First Class, Excise Court, Karimnagar.
5.	On Relief Sri D.V.R.Thejo Karthik, Junior Civil Judge, Kollapur, Mahabubnagar District	Judicial Magistrate of First Class, Special Mobile Court, MAHABOORNAGAR	--	Junior Civil Judge, Mahabubnagar
6.	On relief Smt. B.Deepthi, Junior Civil Judge-cum- Special Mobile Court, Nagarkurnool.	Judicial Magistrate of First Class, Special Excise Court, MAHABOORNAGAR	--	Junior Civil Judge, Mahabubnagar
7.	On relief Smt. G.Sabitha, Junior Civil Judge, Kodangal, Mahabubnagar District	Judicial Magistrate of First Class, Excise Court, HYDERABAD	--	IV Metropolitan Magistrate Hyderabad.
8.	Sri B.Tirupati, Junior Civil Judge, Alair, Nalgonda District	Junior Civil Judge SULTHANABAD, Karimnagar District	Addl. Junior Civil Judge, Bhongir.	Judicial Magistrate of First Class, Special Mobile Court, Karimnagar
9.	On relief Sri P.Shyam Prasad, Junior Civil Judge, Yellareddy, Nizamabad District	Additional Junior Civil Judge, SHADNAGAR, Mahaboobnagar District	--	Prl. Junior Civil Judge, Shadnagar
10.	On relief Ms. T.Nagarani, Prl. Junior Civil Judge, Vikarabad, Rangaeddy District	Principal Junior Civil Judge, BHONGIR, Nalgonda District	--	Addl Junior Civil Judge, Bhongir.
11.	On Relief Sri Brungi Srinivasulu Addl. Junior Civil Judge, Mahabubabad, Warangal District.	XX Assistant Judge, City Civil Court, HYDERABAD	--	IX Assistant Judge, City Civil Court, HYDERABAD
12.	On relief Smt. Surampudi Sreedevi, Junior Civil Judge, Narsampet, Warangal District.	Prl. Junior Civil Judge- cum-IX Metropolitan Magistrate, Cyberabad at KUKATPALLY Rangareddy District	--	I Addl. Junior Civil Judge-cum- XVI M.M., Cyberabad at Kukatpally.

13.	Sri T.Narsi Reddy, Prl. Junior Civil Judge, Jangaon, Warangal District	I Assistant Judge, City Civil Court, SECUNDERABD	Addl. Junior Civil Judge, Jangaon.	XI Additional Assistant Judge, City Civil Court, SECUNDERABAD
14.	SRI B.DEVENDER REDDY, Junior Civil Judge, Madakasira, Ananthapuram District	Junior Civil Judge, PAKALA, Chittoor district	Prl. Junior Civil Judge, Hindupur.	Judicial Magistrate of First Class, Special Mobile Court, Chittoor.
15.	On Relief SRI S.VASUDEV, Junior Civil Judge, Thamballapalle, Chittoor District.	Junior Civil Judge YEMMIGANUR, Kurnool District	--	I Addl Junior Civil Judge, Adoni.
16.	On Relief SMT. K.V.L. HIMABINDU, Special Judicial Magistrate of First Class, Excise Court, Chittoor.	I Additional Junior Civil Judge KAKINADA E.G.District Vice Sri I.Srinivasa Murthy, transferred		II Addl. Junior Civil Judge, Kakinada. After assumption of charge as I Addl. Junior Civil Judge, Kakinada, she shall also take charge of the post of Spl. J.M.F.C., Excise Court, Kakinda from Sri Manda Venkateswara Rao, and shall be in full additional charge of the said post until further orders
17.	On Relief SRI CH.YUGANDHAR, IV Addl. Junior Civil Judge, Chittoor.	Judicial Magistrate of First Class, Special Mobile Court, KAKINADA East Godavari District	—	Prl. / III Addl. Junior Civil Judge, Kakinada as the case may be
18.	SRI I.SRINIVASA MURTHY, I Addl. Junior Civil Judge, Kakinada, East Godavari District.	Prl. Junior Civil Judge PEDDAPURAM East Godavari District.	II Addl. Junior Civil Judge, Kakinada who is placed in charge of the posts of Prl. & IAJ CJ, Kakinada during the leave period of Sri I. Srinivasa Murthy will be in full additional charge of the same, till the new incumbents take charge .	Sri I.Srinivasa Murthy, who is granted earned leave, shall take charge of his post after expiry of earned leave from the Additional Junior Civil Judge PEDDAPURAM

19.	On Relief MS. V.BHAVANI, Junior Civil Judge, Mummidivaram, Godavari District.	Additional Junior Civil Judge AMALAPURAM East Godavari District.	--	Prl. Junior Civil Judge, Amalapuram.
20.	On Relief SMT. D.SONY, Addl. Junior Civil Judge, Mangalagiri, Guntur District.	Special Judicial Magistrate of First Class, Excise Court, MACHILIPATNAM, Krishna district Vice Sri Vinod Kumar posted as I Additional Junior Civil Judge, Machilipatnam	--	Sri Vinod Kumar.
21.	On relief, Sri Vinod Kumar Special Judicial Magistrate of First Class, Excise Court, MACHILIPATNAM,	I Additional Junior Civil Judge Machilipatnam Vice Smt G.Chandra Mouleswari posted as Principal Junior Civil Judge, Machilipatnam	-	Smt G. Chandra Mouleswari
22.	On relief, Smt G. Chandra Mouleswari, I Additional Junior Civil Judge, Machilipatnam	Principal Junior Civil Judge, Machilipatnam	.	On relief, she shall assume charge as Principal Junior Civil Judge
23.	SMT. MOHD. ISHRATH FATHIMA, I Addl. Junior Civil Judge, Gurazala, Guntur District.	II Additional Junior Civil Judge TADEPALLIGUEDEM. Vice Sri N.Srinivasa Rao posted as Principal Junior Civil Judge, TADEPALLIGUEDEM West Godavari District	Prl. Junior Civil Judge, Gurazala	Sri N.Srinivasa Rao
24.	On relief SRI N.SRINIVASA RAO II Additional Junior Civil Judge TADEPALLIGUEDEM	Principal Junior Civil Judge, TADEPALLIGUEDEM, West Godavari District		On relief, he shall assume charge as Principal Junior Civil Judge, TADEPALLIGUEDEM
25.	On Relief SMT. M.S.BHARATHI, IV Addl. Junior Civil Judge, Kadapa.	Additional Junior Civil Judge PUNGANUR Chittoor District	--	Prl. Junior Civil Judge, Punganur.
26.	On relief, MS. B.GAYATHRI, Addl. Junior Civil Judge, Rayachoti, Kadapa District	Additional Junior Civil Judge SULLURPET Nellore District.	--	Prl. Junior Civil Judge, Sullurupet
27.	On Relief SMT. M.ANJANI PRIYA DARSHINI, II Addl. Junior Civil Judge, Proddatur, Kadapa District.	Additional Junior Civil Judge JAGGAIHAH PET, Krishna District, Vice SRI BEERA SRINIVASU, posted as Prl. Junior Civil Judge, Jaggaiahpet, Krishna District	--	Sri Beera Srinivasu

28.	On relief, SRI BEERA SRINIVASU Additional Junior Civil Judge, JAGGAIAH PET	Prl. Junior Civil Judge, Jaggiahpet, Krishna District		On relief, he shall assume charge as Principal Junior Civil Judge, Jaggiahpet, Krishna District
29.	SRI P.BALA VENKATA KOTESWARA RAO, Prl. Junior Civil Judge, Jaggiahpet, Krishna District.	I Additional Junior Civil Judge, ELURU, West Godavari District	Addl. Junior Civil Judge, Jaggiahpet	Judicial Magistrate of First Class, Special Mobile Court, Eluru.
30.	On Relief SRI T.RAMA- CHANDRUDU, Prl. Junior Civil Judge, Kurnool.	Prl. Junior Civil Judge, ANANTHAPUR Vice Sri M.Bujjappa who is posted as Special Judicial Magistrate of First Class. Excise Court, Ananthapuram	--	Sri M.Bujjappa
31.	On relief, Sri M.Bujjappa Prl. Junior Civil Judge, ANANTHAPUR	Special Judicial Magistrate of First Class. Excise Court, Ananthapuram	-	Addl. Junior Civil Judge, Ananthapuram District
32.	On Relief SMT. K.SARADAMBHA, Junior Civil Judge, Amadalavalasa, Srikakulam District.	Rent Controller-cum-IV Addl. Junior Civil Judge, Visakhapatnam.	-	I Addl. Junior Civil Judge, Visakhapatnam.
33.	On Relief SMT. P.SAI SUDHA, Judicial Magistrate of First Class, Special Mobile Court, Srikakulam	III Additional Junior Civil Judge, VISAKHAPATNAM	--	Prl. Junior Civil Judge, Visakhapatnam.
34.	On Relief SRI N.RAMESH NAIDU, Junior Civil Judge, Madugula, Visakhapatnam District	Junior Civil Judge MADAKASIRA Ananthapuram District	--	Prl. Junior Civil Judge, Hindupur.
35.	On Relief SRI K.HARI BABU, Judicial Magistrate of First Class, Aruku, Visakhapatnam District	Junior Civil Judge, Pithapuram, East Godavari District	-	Junior Civil Judge, Prathipadu.

36.	On Relief SRI J.SYAM KUMAR, Junior Civil Judge, Cheepurupalli, Vizianagaram District	I Additional Junior Civil Judge, GURAZALA Vice Smt. Mohd. Ishrath Fathima, transferred.	—	Prl. Junior Civil Judge, Gurazala
37.	On Relief SMT. S.VARALAKSHMI, Addl. Junior Civil Judge, Narsapur, West Godavari District.	Junior Civil Judge, MYLAVARAM Krishna District.	--	II Addl. Junior Civil Judge, Vijayawada.

## II

The candidates mentioned in Column Number 2 who have been appointed as Junior Civil Judges by direct recruitment and recruitment by transfer vide G.O.Ms.No.63 Law (L.A & J - Home (Courts.A) Department dated 09.09.2016 and G.O.Ms.No.164, dated 27.09.2016 Government of Telangana, are posted in the Courts mentioned in Column Number 3 of the corresponding row. The respective candidates are directed to take charge of their respective posts from the officers mentioned in Column Number 4 of the corresponding row.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Rita Lalchand, D/o Lalchand Pratap Rai, H.No-1-2-1/6, Flat No-306, J.D.Towers, Nagole Road, Kothapet, Hyderabad, Telangana State PIN - 500030.	II Additional Junior Civil Judge, WARANGAL	--	Prl. / V Addl. Junior Civil Judge, Warangal, as the case may be.
2.	Shiva Ranjani Vejja, D/o V.Surya Prakash Rao, C/o.T.Vijaya Bhaskar Reddy, H.No.3-6-305, Venture-I, SBH Colony, LB.Nagar, Hyderabad, Ranga Reddy District. Telangana State PIN - 500074.	Special Judicial Magistrate of First Class, Excise Court, WARANGAL	--	VI Addl. Junior Civil Judge, Warangal
3.	Sucharitha Edavalli, D/o Edavalli Narendra Reddy, Flat No. 401, Aditya Castle, Behind Ratnadeep Supermarket, Srinagar Colony, Hyderabad. Telangana State PIN-500073.	Additional Junior Civil Judge, GAZWEL Medak District	--	Prl. Junior Civil Judge, Gajwel.

4.	Guda Anusha, D/o Yadagiri Sharma, H.No.2-1-178/1, 100 Feet Road, Vidyaranyaपुरी, Hanamkonda, Warangal District, Telangana State, PIN: 506 009.	Prl. Junior Civil Judge, HUSNABAD, Karimnagar District	--	Prl. Junior Civil Judge, Huzurabad.
5.	Satyanarayana Rao Pakala S/o P.Gopal Rao, Ground Floor-1, Sagar Apartments 1-2-524, Domalaguda, Hyderabad, Telangana State. PIN - 500029	Prl. Junior Civil Judge, SURYAPET, Nalgonda District	--	Prl. Junior Civil Judge, Kodad.
6.	Kavitha Kamalapuram, D/o K.Sridhar Rao, 1-10- 247/1, Ashok Nagar, Hyderabad, Telangana State, PIN-500020.	Principal Junior Civil Judge, VIKARABAD, Rangareddy District Vice Ms. T.Nagarani transferred.	--	Ms. T.Nagarani
7.	Angidi Pradeep, S/o Laxmaiah, Narayanapuram Village, Thallada Post and Mandal, Khammam District, Telangana State, PIN: 507 167.	Junior Civil Judge, ZAHEERABAD, Medak District.	--	Judicial Magistrate of First Class, Special Mobile Court, Sangareddy.
8.	Venkata Mallik Subrahmanya Sarma Karra, S/o K.V.Ramana Murthy, FLAT NO.403, H.NO.16-11-511/D/198, Monica Castle Apartments, Shalivahana Nagar, Dilsukhnagar, Malakpet, Hyderabad, Telangana State. PIN-500036.	Additional Junior Civil Judge, HUSNABAD, Karimnagar District	--	Prl. Junior Civil Judge, Huzurabad.
9.	Ravi Parvatapu, S/o Lingayyachari, Flat No.9A, 3 <sup>rd</sup> Block, Janapriya Heavens, Lalapet, Secunderabad. Telangana State PIN - 500017.	II Additional Junior Civil Judge GODAVARIKHANI, Karimnagar District	--	Prl. / I Addl. Junior Civil Judge, Godavarikhani as the case may be.
10.	Angadi Nirmala, D/o Angadi Laxmaiah, Narayanapuram Village, Thallada Mandal and Post, Khammam District. Telangana State PIN: 507 167.	Addl. Junior Civil Judge, JANGOAN, Warangal District Vice Ms. C.M.Rajya Lakshmi posted as Prl. Junior Civil Judge, JANGAON.	--	Ms. C.M.Rajya Lakshmi

11.	On relief Ms. C.M.Rajya Lakshmi Addl. Junior Civil Judge, Jangaon.	Prl. Junior Civil Judge, JANGAON, Warangal District		On relief she shall assume charge as Prl. Junior Civil Judge, Jangaon.
12.	Usha Kranthi Vampu, D/o V.George Stephen, H.NO.11-3-664/329, Sanjeevapuram, Parsigutta, Secunderabad, Telangana State	Additional Junior Civil Judge, GADWAL Mahaboobnagar District. Vice Sri V. Eswaraiah, posted as Principal Junior Civil Judge, Gadwal.	--	Sri V. Eswaraiah,
13.	On relief Sri V. Eswaraiah, Additional Junior Civil Judge, GADWAL, Mahabubnagar District.	Principal Junior Civil Judge, Gadwal, Mahabubnagar District.	--	On relief he shall assume charge of Prl. Junior Civil Judge, Gadwal.
14.	Sampathi Rao Chandana, D/o S.V.Babu Rao, D.No.16-3-214, Near Coco-Cola godown, Gujarathipeta Post, Srikakulam, Andhra Pradesh PIN - 532 001.	Junior Civil Judge, KORUTLA, Karimnagar District.	--	Junior Civil Judge, Metpalli.
15.	Laxmana Chary Peddipata, S/o Nagabhooshana Chari, C/O.Pothuganti Vijaya Lakshmi, H.NO.1-9-278/52/3, Adikmet,Near Balaji Temple,Balajinagar, Hyderabad.Telangana State, PIN-500044	Special Judicial Magistrate of I Class, Excise Court, ADILABAD. Vice Sri R.Raj Kumar transferred.	--	Judicial Magistrate of First Class, Special Mobile Court, Adilabad.
16.	Shalini Shakelli, D/o S.Udaya Bhanu, H.NO.12-11-1370, Boudhanagar, Warasiguda, Secunderabad, Telangana State, PIN- 500061	Junior Civil Judge, NAGARKURNOOL, Mahaboobnagar District.	--	Smt. B.Deepthi
17.	Suryawar Manjula, D/o Srinivas, H.No.5-6- 164/3, Saraswathi Nagar, Nizamabad. Telangana State, PIN: 503 001	Additional Junior Civil Judge, SIRICILLA, Karimnagar Dist.	--	Prl. Junior Civil Judge, Siricilla OR In consultation with the Prl. District and Sessions Judge, Karimnagar, as the case may be.



18.	Radhika Gundla, D/o Mallikharjun Rao, H.NO.4-1-836, NEAR Telephone Exchange, Vikarabad, R R Dist.,Telangana State, PIN -501101	II Additional Junior Civil Judge, HUZURABAD, Karimnagar District.		I Addl. Junior Civil Judge, Huzurabad.
19.	Soumya Vardha, D/o V.Balaram, H.NO.1-13-81, Lothukunta, Behind Bus Stop, Alwal Post, Thirumalgerry, Secunderabad, Telangana State -500015	III Addl. Junior Civil Judge, KHAMMAM. Vice Sri Ch.Panchakshari posted as Prl. Junior Civil Judge, Khammam.		Sri Ch. PANCHAKSHARI
20.	On relief SRI CH. PANCHAKSHARI III Addl. Junior Civil Judge, Khammam	Principal Junior Civil Judge, Khammam		On relief he shall take/assume charge as Prl. Junior Civil Judge, Khammam.
21.	Poladi Shirisha, D/o Prabhakar Rao, H.No.7-4-58, Vidyanagar, Jagtial, Karimnagar District, Telangana State, PIN - 505 327.	II Additional Junior Civil Judge, KOTHAGUDEM, Khammam District.		I Addl. Junior Civil Judge, Kothagudem Khammam District.
22.	Syamasundar Nakka, S/o N.Saibaba, Flat No- 105, Praveen Plaza, Brindavan Colony, Malkajgiri, Ranga Reddy District, Telangana State. PIN -500047.	Judicial Magistrate of First Class, MANUGURU, Khammam Dist.		Judicial Magistrate of First Class, Bhadhrachalam.
23.	Peddi Chandana, D/o Peddi Yadagiri, H.No.5-1-51, Sanjay Nagar Colony, Jangaon Village and Mandal, Warangal District. Telangana State, PIN: 506 167.	Special Judicial Magistrate of First Class, Excise Court, NIZAMABAD.		Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.
24.	Vindhya Naik, D/o V.Jawaharlal, FLAT NO.205, Ganga Block, Sai Bhavani Enclave, Behind Vishal Mega Mart, Ramanthapur, Hyderabad Telangana State -500013	Additional Junior Civil Judge, BODHAN Nizamabad District Vice Ms. B.SOUJANYA who is posted as Principal Junior Civil Judge, Bodhan.		Ms. B.SOUJANYA

25.	On relief Ms. B.SOUJANYA Additional Junior Civil Judge, Bodhan, Nizamabad District.	Principal Junior Civil Judge, Bodhan, Nizamabad District		On relief she shall assume charge as Prl. Junior Civil Judge, Bhodhan.
26.	Bommathi Bhavani, D/o.Janardhan, H.No.5-4-87/2, Kothur, Hanamkonda, Warangal, Telangana State, PIN: 506 001	Addl. Junior Civil Judge, KALWAKURTHY, Mahaboobnagar Dist Vice Smt. P.Padmavathi, posted as Prl. Junior Civil Judge, Kalwakurthi.		Smt. P.Padmavathi
27.	On relief, Smt. P.Padmavathi, Addl. Junior Civil Judge, Kalwakurthi, Mahabubnagar District	Prl. Junior Civil Judge, Kalwakurthi.		On relief she shall assume charge as Prl. Junior Civil Judge, Kalwakurthi.
28.	Manikanta Ande, S/o A.Srisailam, H.NO.2-2- 1091/1, Near Golnaka Bus Stop, Amberpet, Hyderabad Telangana State, PIN- 500013	Junior Civil Judge ALAIR, Nalgonda District. Vice Sri B.Tirupathi, transferred.		Prl. / Addl. Junior Civil Judge, Bhongir, as the case may be.
29.	Swarnalatha Alakuntla, D/o KBSS Krishna Kumar, P.NO.46, H.NO.29- 1442/276, Shivanagar Colony, Sainagar, Sainikpuri, Secunderabad, R R Dist. Telangana State -500094	VII Addl. Junior Civil Judge, WARANGAL.		VI Addl. Junior Civil Judge, WARANGAL
30.	Jeevan Suraj Singh, S/o Jeevan Ashok Singh, H.No.10-5-2/1/3/5A, Masab Tank, Chacha Nehru Park Road, Hyderabad. Telangana State, PIN-500028.	Junior Civil Judge, KOLLAPUR, Mahaboobnagar District. Vice Sri D.V.R.Thejo Karthik transferred		Sri D.V.R.Thejo Karthik
31.	Farheen Kouser, D/o Md.Adbur Razzak, H.NO.8-2-614/1/12, Dawood Jung Valley, Road No.11, Banjara Hills, Hyderabad.Telangana State PIN-500034.	Special Judicial Magistrate of First Class-cum-Addl. Junior Civil Judge, MEDAK.		Prl. Junior Civil Judge, Medak.
32.	Devarapalli Nageswara Rao, S/o Satyanarayana, H.No.18-1-193, N.T.R.Colony, Bhadrachalam, Khammam District, Telangana State, PIN: 507 111.	Addl. Junior Civil Judge, MANTHANI, Karimnagar District		Prl. Junior Civil Judge, Manthani.

33.	Ushashree Mekala, D/o M. Indrasen, NO.1-3-183/39/D4, P & T Colony, Gandhinagar, Hyderabad Telangana State. PIN-500080.	Judicial Magistrate of First Class , Special Mobile Court, KHAMMAM Vice Smt. N.Amaravathi, posted as I Addl. Junior Civil Judge (Juvenile Court), Khammam.		Smt. N.Amaravathi,
34.	<b>On relief</b> Smt. N. AMARAVATHI Judicial Magistrate of First Class , Special Mobile Court, Khammam	I Addl. Junior Civil Judge (Juvenile Court), Khammam. Vice Smt. D.Madhavi Krishna transferred.		On relief she shall assume charge as I Addl. Junior Civil Judge (Juvenile Court), Khammam.
35.	Rubina Fatima, D/o Hassan Shareef, H.No.12-2-342/A/7/2, Murad Nagar, Mehdiapatnam, Hyderabad, Telangana State. PIN-500028	Judicial Magistrate of First Class, Excise Court, KHAMMAM Vice Sri M.Sathish Kumar, transferred.		Sri M.Sathish Kumar
36.	Devi Manasa Panthagada, D/o P.Madhura Mohan Siddharthi, C/O. B.S. Gaikwad, FLAT NO. 3-A, Sree Tech Towers, H.No. 5-9-351 to 356, Gunfoundry, Hyderabad, Telangana State, PIN-500001.	Junior Civil Judge, Andole at JOGIPET, Medak District.		Spl. Judicial Magistrate of First Class, Excise Court, Sangareddy.
37.	Anitha Kurakula, D/o K.Narasimha, H.NO. 12-4-40, Moosapet, Ranga Reddy District - 500018, Telangana State.	Junior Civil Judge, YELLAREDDY Nizamabad District Vice Sri P.Shyam Prasad transferred.		Sri P.Shyam Prasad
38.	Sanketh Mithra V, S/o Nageshwar, H.No.23-68, Old Bazar, Wanaparthy Town, Mahabubnagar District, Telangana State PIN - 509103.	Junior Civil Judge, NARSAMPET, Warangal District Vice Smt. Surampudi Sreedevi transferred.		Smt. Surampudi Sreedevi
39.	Ms. Sura Sumalatha H.No.1-1-523/9, Gandhi Nagar, Musheerabad, Hyderabad. PIN - 500080.	Addl. Junior Civil Judge, MAHABUBABAD, Warangal District Vice Sri Brungi Srinivasulu transferred.		Sri Brungi Srinivasulu

40.	Meesala Venkateswarlu, S/o Durgaiyah, Medavaram Village & Post, Nereducharla Mandal, Nalgonda District, Telangana State, PIN: 508 201.	Judicial Magistrate of First Class, Special Mobile Court, MULUG, Warangal District		Junior Civil Judge, Mulug.
41.	Challuri Sampath, S/o Veeraiah, H.No.1-30/1, Gollagudem Village, Saidapoor Mandal, Karimnagar District, Telangana State PIN - 505 472.	Junior Civil Judge, DUBBAKA, Medak District		Prl. Junior Civil Judge, Siddipet.
42.	Lakshmi Tulluru, D/o T.Siddaiah, C-63, B Blocks, Malakpet Colony Hyderabad. Telangana State Pin -500036	Addl. Junior Civil Judge, VIKARABAD, Rangareddy District		Prl. Junior Civil Judge, Vikarabad.
43.	Suresh Kamishetti, S/o Krishna Murthy, H.NO.8- 12-2, J.P.N. Road, Warangal, Telangana State. PIN -506002	Addl. Junior Civil Judge, ASIFABAD, Adilabad District.		Prl. Junior Civil Judge, ASIFABAD, Adilabad District
44.	Kiran Kumar PB, S/o P.Bikshapathi, 2-2-1162, FLAT NO 202 Srilalitha Towers, New Nallakunta, Tilak Nagar, Hyderabad, Telangana State, PIN -500044	Junior Civil Judge, UTNOOR, Adilabad District		Spl. Judicial Magistrate of First Class, Excise Court, Adilabad.
45.	Rama Rao Battula, S/o Veeraiah, I-NO:28-836, Vidya Nagar, Miryalguda, Nalgonda (Dist) Telangana State. PIN - 508207.	Junior Civil Judge, SIRPUR, Adilabad District		Prl. Junior Civil Judge, Asifabad.
46.	Ram Mohan Reddy Dhanugonda, S/o D.Venkatarama Reddy, O/O. V Junior Civil Judge, City Civil Court, Purani Haveli, Hyderabad. Telangana State PIN -500002	Junior Civil Judge, KODANGAL, Mahabubnagar District Vice Smt. G.Sabitha transferred.		Smt. G.Sabitha
47.	Murali Mohan Thotakadi, S/o T.Anjaiah, H.No.18-1- 203/103/3, Krishna Reddy Nagar Near Uppuguda Rly Station Hyderabad. Telangana State PIN -500053	Junior Civil Judge-cum- Special Mobile Court, NAGARKURNOOL, Mahabubnagar District Vice Smt. B.Deepthi transferred.		Smt. B.Deepthi

## III

The candidates mentioned in Column Number 2 who have been appointed as Junior Civil Judges by direct recruitment and recruitment by transfer vide G.O.Ms.No.105, Home (Courts.A) Department dated 20.09.2016 Government of Andhra Pradesh, are posted in the Courts mentioned in the Column Number 3 of the corresponding row. The respective candidates are directed to take charge of their respective posts from the officers mentioned in Column Number 5 of the corresponding row.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
48.	Lomati Sarada Reddy, D/o. L.V.Subba Reddy, C/o Dr.Ambedkar Global Law College, D.No.19-2- 3J/F1/A20, K.K.Chervu, Tirupathi, Chittoor District. Andhra Pradesh PIN - 517 501.	Addl. Junior Civil Judge HINDUPUR, Anantapuram District		Prl. Junior Civil Judge, Hindupur.
49.	Lakkoju Devi Rathna Kumari D/o L.Venkatachari, D.No.36-92-408, Indira Nagar - I, Urvasi Junction, Visakhapatnam, Andhra Pradesh PIN - 530 008.	Judicial Magistrate of First Class, Special Mobile Court, SRIKAKULAM Vice Smt. P.Sai Sudha, transferred.		Smt. P.Sai Sudha
50.	Piduru Gayathri, D/o Nageswara Rao, 307, C&B Apartments, Dargamitta, Nellore, Andhra Pradesh PIN - 524 003.	Addl. Junior Civil Judge, DHARMAVARAM, Anantapuram District.		Prl. Junior Civil Judge, Dharmavaram.
51.	Maddasani Sreenu, S/o Venkaiah, Old Singarayakonda Post, Singarayakonda Mandal, Prakasam District, Andhra Pradesh	Prl. Junior Civil Judge, RAYACHOTI, Kadapa District.		Ms. B.Gayathri,
52.	Pinapati Bharadwaja, S/o P.V.Narasimha Sastry, D.No.10-1-10/2, Bypass Road, Sattenapalli, Guntur District, Andhra Pradesh PIN - 522 403.	IV Addl. Junior Civil Judge, CHITTOOR. Vice Sri Ch.Yugandhar transferred.		Sri Ch.Yugandhar

53.	Mayakuntla Manasa, D/o M.Nagaraju, 6/5/498(Upstairs), Andhra Bank Colony, Beside: 80 Ft. Road, Ananthapuram, Andhra Pradesh PIN - 515 001.	Addl. Junior Civil Judge, RAYACHOTI, Kadapa District Vice Ms. B.Gayathri transferred.		Ms. B.Gayathri
54.	Karella Himabindu, D/o KRS Prithvi Raju, D.No.2-11-72/2, Sumathi Nilayam, Sivaraopeta, Bhimavaram, West Godavari District, Andhra Pradesh PIN - 534 202.	Junior Civil Judge, MUMMIDIVARAM, East Godavari District. Vice Smt. V.Bhavani transferred.		Smt. V.Bhavani
55.	Vijay Goutam Dabbiru, S/o CP Suresh, Advocate, Flat No.A1, R.R.Enclave, H.No.6-22-RR/1A, Sai Nagar Colony, Rai Darga, Hyderabad Telangana State, PIN - 500 008.	Junior Civil Judge, SRUNGAVARAPUKOTA Vizianagaram District		Junior Civil Judge, Kothavalasa
56.	Ch.Kishore Kumar, S/o Paul Sukumar, D.No.6-14-54, 14/2 Arandal Pet, Guntur, Andhra Pradesh PIN - 522 002.	Junior Civil Judge, PULIVENDULA, Kadapa District		Junior Civil Judge, Jammalamadugu.
57.	Veda Leela Shyam Sundari, D/o V.N.R.V. Malleswara Rao, D.No.24-3-60, Seven Lanes Street, Patnam Bazaar, Guntur, Andhra Pradesh PIN - 522 003.	II Addl. Junior Civil Judge (Juvenile Court), NELLORE Vice Smt. Mallipeddi Sobha Rani, posted as Prl. Junior Civil Judge, NELLORE		Smt. Mallipeddi Sobha Rani
58.	On relief Smt. Mallipeddi Sobha Rani, II Addl. Junior Civil Judge (Juvenile Court), NELLORE.	Prl. Junior Civil Judge, NELLORE		On relief she shall take charge of her post from the I Addl. Junior Civil Judge, Nellore.
59.	Nizam Sarada, D/o N.Ramanjaneyulu, H.No.23-119, Kondapet, Dhone, Kurnool Dist. Andhra Pradesh PIN - 518 222.	II Addl. Junior Civil Judge (Juvenile Court), ONGOLE Vice Smt. Durga Kalyani Posted as I Addl. Junior Civil Judge, Ongole.		Smt. Durga Kalyani
60.	On relief Smt. Durga Kalyani II Addl. Junior Civil Judge (Juvenile Court), ONGOLE, Prakasam District	I Addl. Junior Civil Judge, Ongole, Prakasam District		On relief she shall take charge of her post from the Prl. Junior Civil Judge, Ongole.

61.	Maddiboyina Sailaja, D/o. Srinivas, H.No.10-9-7, Park Area, Near Rice Mill, Sattenapalli, Guntur District. Andhra Pradesh PIN - 522 403.	Junior Civil Judge, KOTA, Nellore District		Prl. Junior Civil Judge, Gudur.
62.	Usha Lakshmikumari Nalla, D/o. Nalla Nageswara Rao, FLAT NO-303, H.NO-3-3-55/1, Shashanka Enclave Bagh Ameer, Kukatpally Hyderabad, R.R.Dist. Telangana State, PIN-500072	Addl. Junior Civil Judge, RAMACHANDRAPURAM, East Godavari District Vice Sri G.Ramakrishna posted as Prl. Junior Civil Judge, Ramachandrapuram.		Sri G.Ramakrishna
63.	On relief Sri G.Ramakrishna, Addl. Junior Civil Judge, RAMACHANDRAPURAM, East Godavari District	Prl. Junior Civil Judge, Ramachandrapuram, East Godavari District		On relief he shall assume charge of the post of Prl. Junior Civil Judge, Ramachandrapuram.
64.	Dora Uma Devi, D/o late Veerabhadra Rao, Advocate, D.No.18-1-1A, Old Govt. Hospital Street, Peddapuram, East Godavari District Andhra Pradesh PIN - 533 437.	II Addl. Junior Civil Judge (Juvenile Court) ELURU, West Godavari District Vice Smt. K.Prashanthi posted as Prl. Junior Civil Judge, Eluru.		Smt. K.Prashanthi
65.	On relief, Smt. K.Prashanthi, II Addl. Junior Civil Judge (Juvenile Court) ELURU, West Godavari District.	Prl. Junior Civil Judge, ELURU, West Godavari District		On relief she shall take charge of her post from J.M.F.C., Excise Court, Eluru.
66.	Nallagundla Radhika, D/o N.Mutha Reddy, D.No.32-6-14E, S1, Srichandra Apartments, Narayana Rao Street, Moghulrajpuram, Vijayawada, Krishna District Andhra Pradesh PIN - 520 010.	I Addl. Junior Civil Judge, KOVVUR, West Godavari District Vice Ms. K.Sailaja posted as Prl. Junior Civil Judge, Kovvur, West Godavari District		Ms. K.Sailaja
67.	On relief, Ms. K.Sailaja, I Addl. Junior Civil Judge, KOVVUR, West Godavari District	Prl. Junior Civil Judge, Kovvur, West Godavari District		On relief she shall assume charge of the post of Prl. Junior Civil Judge, Kovvur.

68.	Hema Sravanthi Janaki Ram, D/o M.Janaki Ram Naidu, D.No.12-256, MCR Nagar, Madanapalle road, Palamaner, Chittoor District. Andhra Pradesh PIN - 517 408.	Prl. Junior Civil Judge, MANGALAGIRI, Guntur District.		Smt. D.Sony.
69.	Anam Naga Malleswari, D/o A.Nageswara Rao, D.No.43-104-15, Geeta Mandir Road, P & T Colony, Azith Singh Nagar, Vijayawada, Krishna District. Andhra Pradesh PIN - 520 015.	Spl. Judicial Magistrate of First Class, Excise Court, VISAKHAPATNAM.		III Metropolitan Magistrate, Visakhapatnam.
70.	Sk. Shireen, D/o Sk. Khasim, D.No.22-1-33, Kotha Agraharam, Chengal Rao Peta, Visakhapatnam Dist. Andhra Pradesh PIN - 530 001.	Prl. Junior Civil Judge, SOMPETA, Srikakulam District.		Junior Civil Judge, Palasa.
71.	Siripurapu Mani, D/o late S.Appalanaidu, C/o S.Satyam (I-sarpanch), Opp:Post Office, Sainik School, Korukonda, Vizianagaram Dist. Andhra Pradesh PIN - 535 214.	Junior Civil Judge, ICHAPURAM, Srikakulam District		Junior Civil Judge, Palasa.
72.	Sharmila Dantuluri, D/o Venkateswara Raju, C/O.V.S.N.Raju, H.NO.12-2- 416/7, Ushodaya Colony, Gudimalka-pur, Hyderabad, Telangana State, PIN - 500028	Addl. Junior Civil Judge, GANNAVARAM, Krishna District Vice Sri Mutta Venkateswara Rao, posted as Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Gannavaram.		Sri Mutta Venkateswara Rao,
73.	On relief, Sri Mutta Venkateswara Rao, Addl. Junior Civil Judge, GANNAVARAM, Krishna District	Prl. Junior Civil Judge- cum-X Metropolitan Magistrate, Gannavaram.		On relief he shall assume charge of the post of Prl. Junior Civil Judge- cum-X Metropolitan Magistrate, Gannavaram.
74.	Dogiparthi Sreedevi, W/o.Y. Hariharanath Babu, 4-1-353, Mukundapuram, Nawabpet, Nellore. Andhra Pradesh PIN - 524 002.	III Addl. Junior Civil Judge (Juvenile Court), RAJAMAHENDRAVARAM East Godavari District Vice Smt. K.Neelima, posted as Prl. Junior Civil Judge, Rajamahendravaram, East Godavari District		Smt. K.Neelima



75.	On relief Smt. K.Neelima, III Addl. Junior Civil Judge (Juvenile Court), RAJAMAHENDRAVARAM East Godavari District	Prl. Junior Civil Judge, Rajamahendravaram, East Godavari District		On relief she shall take charge of the post of Prl. Junior Civil Judge, Rajamahendravaram from I Addl. Junior Civil Judge, Rajamahendravaram
76.	Medikurthi Madhavi, D/o.M.Lakshmi Narayana, C/o P.A. Naidu, D.No.6- 396, Simhachal Nagar, Near Nookambica Temple, Simhachalam, Visakhapatnam. Andhra Pradesh PIN - 530 028.	II Addl. Junior Civil Judge, ADONI, Kurnool District		I Addl. Junior Civil Judge, Adoni, Kurnool District
77.	Para Babu, S/o Chinna, D.No.8-158, Jujjuru Village & Post, Veerulapadu Mandal, Krishna District, Andhra Pradesh. PIN - 521 181.	Junior Civil Judge, KOILKUNTALA, Kurnool District		Junior Civil Judge, Banaganapalle.
78.	Sarada Konkayana, D/o Gaddenna, FLAT NO.202, Amulya Arcade, New Friends Colony, Phase No-2, Near Pleasant Park, Attapur, Hyderabad Telangana State. PIN - 500 048	Spl. Judicial Magistrate of First Class, Excise Court, VIZIANAGARAM		Prl. Junior Civil Judge, Vizianagaram
79.	Suribhatla Srinivasu, S/o Venkateswarlu, Asst. Public Prosecutor, Judl. I Class - cum - I. Civil Judge Court, Nandalur Town & Mandal, YSR Kadapa Dist. Andhra Pradesh PIN - 516 140.	Addl. Junior Civil Judge, PONNUR, Guntur District Vice Sri K.Ravi posted as Prl. Junior Civil Judge, PONNUR, Guntur District		Sri K.Ravi
80.	On relief, Sri K.Ravi Addl. Junior Civil Judge, PONNUR, Guntur District	Prl. Junior Civil Judge, PONNUR, Guntur District		On relief he shall assume charge of the post of Prl. Junior Civil Judge, PONNUR, Guntur District
81.	Ambati Omkar, S/o A. Srinivasulu, H.No.29/332-19A, Tekke, Nandyal, Kurnool District. Andhra Pradesh PIN - 518 501.	Junior Civil Judge, VINUKONDA, Guntur District		Prl. Junior Civil Judge, Narsaraopet.

82.	Dharma Rao Gorle, S/o Appala Swamy, C/o. Mavidi Rama Rao, Advocate, PLOT NO.412, C BLOCK, R.K.S. Apartments, Hyderguda, Hyderabad Telangana State, PIN-500029	Judicial Magistrate of First Class, MADUGULA, Visakhapatnam District Vice Sri N.Ramesh Naidu, transferred.		Sri N.Ramesh Naidu
83.	Santhi Pala, D/o P.Sankaraiah, C/o. K.Chalapathi, H.NO.1-3-1A/33, 1 <sup>ST</sup> FLOOR, Padmasali Colony, Kavadiguda, Hyderabad, Telangana State PIN-500080.	II Addl. Junior Civil Judge, SATTENAPALLI, Guntur District		I Addl. Junior Civil Judge, Sattenapalli
84.	Raju Anitha Rani, D/o T.M.Raju, Advocate, Court Road, Kuppam, Chittoor District. Andhra Pradesh PIN - 517 425.	III Addl. Junior Civil Judge, GUNTUR Vice Smt. Bommathula Sobha Kumari, posted as I Addl. Junior Civil Judge, Guntur.		Smt. Bommathula Sobha Kumari
85.	On relief, Smt. Bommathula Sobha Kumari, III Addl. Junior Civil Judge, GUNTUR	I Addl. Junior Civil Judge, Guntur. Vice Smt. M.Meena Devi, posted as Prl. Junior Civil Judge, Guntur.		On relief she shall take charge of the post of I Addl. Junior Civil Judge, Guntur from Smt. M.Meena Devi.
86.	On relief, Smt. M.Meena Devi, I Addl. Junior Civil Judge, Guntur.	Prl. Junior Civil Judge, Guntur.		On relief she shall assume charge of the post of Prl. Junior Civil Judge, Guntur.
87.	Noorul Hassan Sk, S/o Abdul Ghani, Flat No.104, V.R.Laxmi Paradise, Balaji Hills, Opp:PRM High School, Srinivasa Colony, Uppal, Ranga Reddy District, Telangana State PIN -500039,	Judicial Magistrate of First Class, ADDATEEGALA, East Godavari District.		Additional Junior Civil Judge, Ramachandrapuram.
88.	Bondalapati Vani Sree, D/o Siva Brahma Reddy, 101, Kalyan Residency, 4/2, Vidya nagar, Guntur, Andhra Pradesh, PIN - 522 007.	I Addl. Junior Civil Judge, MADANAPALLE, Chittoor District Vice Smt. S.Kavitha, posted as Prl. Junior Civil Judge, Madanapalle		Smt. S.Kavitha

89.	On relief Smt. S.Kavitha, I Addl. Junior Civil Judge, MADANAPALLE, Cittoor District	Prl. Junior Civil Judge, MADANAPALLE, Chittoor District		On relief she shall assume charge of the post of Prl. Junior Civil Judge, Madanapalle.
90.	Gudipudi Spandana, D/o.G.Raj Kumar, H.No.C2-130, Raja Pangidigudem Post, Dwaraka Tirumala Mandal, West Godavari District. Andhra Pradesh PIN - 534 425.	Junior Civil Judge, CHEEPURUPALLI, Vizianagaram District Vice Sri J.Syam Kumar, transferred.		Sri J.Syam Kumar,
91.	Jyotsna Budy, D/o.B.Pranava Murthy, D.No.2-22-70/3, G3, Shivapuja Residency, Vijayanagar Colony, Eenadu, Society, Kukatpally-500072, Hyderabad, Ranaga Reddy District, Telangana State	Junior Civil Judge, AMADALAVALASA, Srikakulam District Vice Smt. K.Saradambha, transferred.		Smt.K.Saradambha
92.	Challa Janaki, D/o Ramanjaneyulu, D.No.1-123, Rajeev Colony, Atchampet Post & Mandal, Guntur District, Andhra Pradesh PIN - 522 209.	II Addl. Junior Civil Judge, PRODDATUR, Kadapa District Vice Ms. M.Anjani Priyadarshini, transferred.		Ms. M.Anjani Priyadarshini
93.	Pedasingu Paresk Kumar, S/o P.Kamalakara Rao, D.No.23/371, Opp:Social Club, Ramanaidu Pet, Machilipatnam, Krishna District, Andhra Pradesh. PIN - 521 001.	Judicial Magistrate of First Class, ARAKU, Visakhapatnam District Vice Sri K.Hari Babu, transferred.		Sri K.Hari Babu
94.	Nageswara Rao Naik Vakudavath, S/o V.Hanuman Naik, H.NO.14-1-171/3, Near Tulasinagar, Community Hall, Tulasinagar, Balanagar, R.R.Dist Telangana State -500038	II Addl. Junior Civil Judge, CHITTOOR Vice Smt. Ch.Ashalatha, posted as I Addl. Junior Civil Judge, Chittoor.		Smt. Ch.Ashalatha
95.	On relief Smt. Ch.Ashalatha, II Addl. Junior Civil Judge, CHITTOOR	I Addl. Junior Civil Judge, CHITTOOR.		On relief she shall assume charge of the post of Prl. Junior Civil Judge, Chittoor.

96.	Nirupa Bhanj Deo, D/o A.P.Bhanj Deo, PLOT NO.61 AND 62, R.R.Township, Near HAL Bus Stop Old Bowenpally, Secunderabad, Telangana State, PIN-500011	Spl. Judicial Magistrate of First Class, Excise Court, CHITTOOR Vice Smt. K.V.L.Himabindu, transferred.		Smt. K.V.L.Himabindu
97.	Jyothsna Devi Tanneru, D/o T.Narasimha Rao, D.NO.1-6-43/1 Railway Station Road, Beside Astalakshmi Apartments, Mahabubnagar Telangana State -509001,	II Additional Junior Civil Judge, GURAZALA, Guntur District.		Prl. Junior Civil Judge, Gurazala
98.	Rokkam Varalakshmi, D/o Venkataratnam, Coringa, Tallarevu Mandal, East Godavari District, Andhra Pradesh PIN - 533 461.	Addl. Junior Civil Judge, SOMPETA, Srikakulam District		Junior Civil Judge, Palasa
99.	Praveer Bhanj Deo, S/o A.P.Bhanj Deo, PLOT NO.61 AND 62, R.R.Township, Near HAL Colony, Old Bowenpally, Secunderabad Telangana State, PIN-500011.	IV Addl. Junior Civil Judge, KADAPA Vice Ms. M.S.Bharathi, transferred.		Ms. M.S.Bharathi
100.	Shavala Bhargavi, D/o S.Chenna Kesavulu, H.No.48/185, Bhudavara Peta, Kurnool, Andhra Pradesh PIN - 518 002.	Judicial Magistrate of First Class, Special Mobile Court, ANANTAPURAM		Prl. Junior Civil Judge, Ananthapuram OR Special J.M.F.C., Excise Court, Anantapuram District, as the case may be
101.	Jettipalli Anjaiah, S/o Kotaiah, Ambedkar Nagar, Pakala Village, Singarayakonda Mandal, Prakasam District, Andhra Pradesh, PIN - 523 101.	Junior Civil Judge, THAMBALLAPALLE, Chittoor District Vice Sri S.Vasudev, transferred.		Sri S.Vasudev
102.	Rahul Ambedkar Pasala, S/o P Sudhakar, D.No. 5-8-42/57, C-BLOCK, FLAT NO. 501, Nandanam Apts, F.S Lane, Nampally, Hyderabad. Telangana State -500001	Addl. Junior Civil Judge, MANGALAGIRI, Guntur District Vice Ms. D.Sony transferred.		Ms. D.Sony

103.	Narendra Reddy Kandi, S/o Venkata Sesha Reddy, Junior Assistant, PRL Junior Civil Judge Court, Chirala, Prakasam District. Andhra Pradesh, Pin -523157	Prl. Junior Civil Judge, PENUKONDA, Anantapuram District.		Junior Civil Judge, Madakasira / Prl. Junior Civil Judge, Hindupur as the case may be.
104.	Ramesh Kumar Dandina, S/o D.Krishnamurthy Rao, H.NO.3-4-728, First Floor, Narayanguda, Hyderabad Telangana State. Pin -500027	VI Addl. Junior Civil Judge, GUNTUR Vice Sri S.Praveen Kumar posted as II Addl. Junior Civil Judge, Guntur.		Sri S.Praveen Kumar
105.	On relief, Sri S.Praveen Kumar, VI Addl. Junior Civil Judge, GUNTUR.	II Addl. Junior Civil Judge, Guntur.		On relief he shall take charge of the post of II Addl. Junior Civil Judge, Guntur from I Addl. Junior Civil Judge, Guntur.
106.	Reyaz Shaik, S/o Shaik Abdul Kareem, Personal Secretary to Hon'ble Judge, Court Masters Section, High Court at Hyderabad, Hyderabad. Telangana State PIN -500066.	Junior Civil Judge, PONDUR, Srikakulam District		Judicial Magistrate of First Class, Special Mobile Court, Srikakulam.
107.	Gangabhavani Valavala, D/o Venkata Patti Raju, FLAT NO. 508, A-BLOCK, Govt Quarters, Malakpet Colony, Near TV Tower, Hyderabad Telangana State. PIN -500036	II Addl. Junior Civil Judge, KURNOOL Vice Smt. K.Swapna Rani, Posted as I Addl. Junior Civil Judge, Kurnool.		Smt. K.Swapna Rani
108.	On relief Smt. K.Swapna Rani, II Addl. Junior Civil Judge, KURNOOL	I Addl. Junior Civil Judge (Juvenile Court), KURNOOL. Vice Smt. K.Padmini, Posted as Prl. Junior Civil Judge, KURNOOL.		Smt. K.Padmini,
109.	On relief, Smt. K.Padmini, I Addl. Junior Civil Judge (Juvenile Court), Kurnool.	Prl. Junior Civil Judge, KURNOOL. Vice Sri T.Ramachandrudu transferred.		Sri T.Ramachandrudu

110.	Suresh Babu Kalive, S/o Indumouleswara Rao, Personal Assistant, Senior Civil Judges Court, Kavali, Nellore District, Andhra Pradesh PIN -524201	Addl. Junior Civil Judge, ADDANKI, Prakasam District Vice Sri S.Vijaya Chandra, posted as Prl. Junior Civil Judge, ADDANKI		Sri S.Vijaya Chandra
111.	On relief, Sri S.Vijaya Chandra, Addl. Junior Civil Judge, Addanki.	Prl. Junior Civil Judge, ADDANKI, Prakasam District		On relief he shall assume charge of the post of Prl. Junior Civil Judge, Addanki.
112.	Surya Kiransri Sangavarapu, D/o.Venkata Ratnam, PLOT NO.303, Rekhapalli Residency, Near Black Bridge, Amalapuram, East Godavari Distrit. Andhra Pradesh. PIN -533201	Addl. Junior Civil Judge, NARSAPUR, West Godavari District Vice Smt. S.Varalakshmi transferred.		Smt. S.Varalakshmi
113.	Srihari Kantipudi, S/o Rama Rao, Court Master, High Court at Hyderabad, Telangana State PIN -500066.	III Addl. Junior Civil Judge, KAKINADA, East Godavari District Vice Sri P.Sivaram Prasad, posted as Prl. Junior Civil Judge, Kakinada.		Sri P.Sivaram Prasad
114.	On relief Sri P.Siva Ram Prasad III Additional Junior Civil Judge, KAKINADA.	Prl. Junior Civil Judge, KAKINADA		II Addl. Junior Civil Judge, Kakinada.
115.	Pavan Kumar Aka, S/o Gopala Rao, HIG 81, Apna Bazar Lane, Housing Board Colony, Bhavanipuram, Vijayawada, Krishna District, Andhra Pradesh, PIN -520012.	Judicial Magistrate of First Class, Special Mobile Court, KADAPA.		M.S.Bharathi.
116.	Rajasekhar Pallagani, S/o Venkataramaiah, Stenographer Grade I, District Court, Krishna at Machilipatnam, Krishna District, Andhra Pradesh PIN -521001,	Junior Civil Judge, LAKKIREDDIPALLI, Kadapa District		Addl. Junior Civil Judge, Rayachoti.

117.	Smt.Aseervadam Paul Reddypogu, D/o Reddypogu Paul, Asst. Public Prosecutor, III AMM COURT, O/O Deputy Director of Prosecutions, OPP. III Prl. Junior Civil Judge Court, Ongole, Prakasam District, Andhra Pradesh, PIN -523001.	V Addl. Junior Civil Judge, NELLORE		II Addl. Junior Civil Judge, Nellore.
118.	Madhubabu Chinnam, S/o Gopalakrishna Murthy, D.No.30/64-3, SOCIETY Mill Road, Malakapatnam, Machilipatnam, Andhra Pradesh, PIN - 521001	Addl. Junior Civil Judge, PARVATHIPURAM, Vizianagaram District.		Prl. Junior Civil Judge, Parvathipuram.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

All the newly appointed 95 Junior Civil Judges are hereby directed to take charge of their respective posts on 13.10.2016 without fail and after assuming charge of their posts, the officers are further directed to relieve themselves on the A.N of 13-10-2016 or 14-10-2016 depending upon the journey time allowed under rules, in consultation with the concerned Prl. District and Sessions Judges and report before the Director, Andhra Pradesh Judicial Academy, Secunderabad on 15.10.2016 at 9.00 A.M., to undergo induction training for a period of two weeks from 15.10.2016 onwards as a part of the basic training stipulated for a period of one year as per rule 8 of the Andhra Pradesh State Judicial Service Rules, 2007.

The officers are further directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of Government Civil Surgeon and submit the same to the Director, Andhra Pradesh Judicial Academy, Secunderabad, while reporting to training.

After completion of two weeks induction training at Andhra Pradesh Judicial Academy, Secunderabad, they are directed to resume their respective posts.

**NOTE:** 1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.

2. In case, the officers from whom they may have to take charge or to whom they may have to handover charge are on leave or absent for any reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.
3. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The **Registrar General and other Registrars**, High Court of Judicature at Hyderabad
4. The **Registrar (IT) -cum -Central Project Coordinator**, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad.
13. **THE PRL. DISTRICT JUDGES:**  
Adilabad, Anantapuram, Chittoor, East Godavari at Rajahmahendravaram, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, SPSR Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. **THE I ADDL. DISTRICT JUDGES:**  
Adilabad, Anantapuram, Chittoor, East Godavari at Rajahmahendravaram, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, SPSR Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
15. The Pay and Accounts Officer, Hyderabad.



**16. THE DISTRICT TREASURY OFFICERS:**

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

17. The Section Officers:- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad

**18. THE EDITORS:**

1. THE HINDU, HYDERABAD.
2. THE DECCAN CHRONICLE, SECUNDERABAD
3. THE NEW INDIAN EXPRESS, HYDERABAD
4. THE EENADU, HYDERABAD
5. THE VAARTHA, HYDERABAD.
6. THE ANDHRA JYOTHI. HYDERABAD.
7. THE SIASAT, HYDERABAD
8. The Sakshi, Hyderabad
9. The Namasthe Telangana, Hyderabad.
10. THE JANATHA DAILY, 20-125, 4<sup>th</sup> Street, Sarada Nagar Colony, Dilsukhnagar, HYDERABAD.



**ROC.NO.7947/2016-B.SPL.**

To

All the Unit Heads in the States of Telangana and Andhra Pradesh.

Sir / Madam,

**SUB: TRASNSFERS AND POSTINGS - JUNIOR CIVIL JUDGES -**  
Appointment of certain Junior Civil Judge for the year 2014 under direct recruitment and recruitment by transfer and posted as Junior Civil Judges in the States of Telangana and Andhra Pradesh - Certain instructions to the Unit Heads in respect of making incharge arrangements to the newly posted officers while proceedings to induction trining programme for a period of two weeks at Andhra Pradesh Judicial Academy, Secunderabad, from 15.10.2016 - Regarding

**REF:** High Court's Notification No 947- B.Spl., dated 05.10.2016.

\* \* \*

I am to state that the High Court in the reference cited have issued postings to the newly appointed Junior Civil Judge under direct recruitment and recruitment by transfer who were appointed for the year 2014. I am further to state that all the newly appointed 95 Junior Civil Judge are directed to take charge of their respective posts on 13.10.2016 with out fail and after assumption all the 95 Junior Civil Judge are directed to attend the induction training programme for a two weeks from 15.10.2016.

I am, therefore to request you make necessary incharge arrangements to the officers who were nominated to under go induction training for a period of two weeks from 15.10.2016, posted in your Unit and inform the same to the High Court for information.

**Yours sincerely,**

**REGISTRAR (VIGILANCE)**